

for question and answer. Kindly resume your seat.

SHRI A.K. ROY: I will take only one minute. Then, I will resume my seat.

MR. CHAIRMAN: No, I cannot. You have had full opportunity to discuss the entire matter.

SHRI DINESH GOSWAMI: Mr. Roy, please write to me. I will examine it and write to you.

MR. CHAIRMAN: There is a Motion standing in the name of Shri Saifuddin Choudhury.

14.24 hrs.

[English]

BUSINESS ADVISORY COMMITTEE

Sixty Report

SHRI SAIFUDDIN CHOUDHURY (Katwa): I beg to move:

"That this House do agree with the Sixth Report of the Business Advisory Committee presented to the House on the 17th April, 1990."

MR. CHAIRMAN: The question is

"That this House do agree with the Sixth Report of the Business Advisory Committee presented to the House on the 17th April, 1990."

The motion was adopted

14.25 hrs.

MATTER UNDER RULE 377

[English]

- (i) **Need to enhance the compensation to the families of IPKF personnel who lost their lives in Sri Lanka**

✓ SHRIMATI M. CHANDRASEKHAR (Sriperumbudur): Our nation is proud of the Indian Peace Keeping Force for the suc-

cessful accomplishment in bringing peace and normalcy in the North-Eastern region of Sri Lanka. The sacrifices made and the exemplary courage, fortitude and devotion to duty shown by the Jawans, officers and other ranks of IPKF are highly commendable. The IPKF provided security to the Tamils in Sri Lanka and shouldered the onerous task of combating the ethnic and civil war in the North-Eastern region of Sri Lanka.

About 1155 IPKF men had sacrificed their lives while providing security and saving the life and property of the innocent Tamils in Sri Lanka.

The last batch of IPKF men numbering about 2500 had returned to India on 25 March, 1990. The President of Sri Lanka thanks the Government of India for honouring the pledge for withdrawing the entire IPKF men from the Island. But not even a word has been said about the yeomen services rendered by the IPKF.

It would, therefore, be in the fitness of things that the nation should pay homage to the brave and valiant men who laid down their lives for the sake of humanity in the North-Eastern part of Sri Lanka. The Government should raise the minimum compensation to the bereaved families of IPKF on par with those families whose compensation has been raised recently.

- (ii) **Need to construct a direct railway line between Tumkur and Davanagere in Karnataka**

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): The railway line between Tumkur and Davanagere via Arasikere, Kadur Chikka Jajuru is a round about route. There is a proposal to construct a direct rail track between Tumkur and Davanagere via Sira, Hiriyur, Chitradurga. In fact, this is a missing railway link in the railway map of Karnataka. This direct route would reduce the distance between these two stations by about 100 kms and the duration of the journey would be reduced by about four hours. This would also facilitate to lessen the traffic pressure on

[Sh. C.P. Mudala Giriappa]

National Highway No. 4 where a number of accidents take place every day and loss of lives and property is reported daily. A direct rail route already exists between Bangalore and Tumkur and hence there is a great need to construct a direct track between Tumkur and Davanagere. I urge upon the Government to take up the construction work of this direct railway track immediately.

(iii) Need to construct dams across Katla and Plana streams in Uttar Kannada district of Karnataka

SHRI G.S. BASAVARAJ (Tumkur): Katla and Plana are two streams originating in Western Ghats near Castle Rock in Uttar Kannada district. The scheme contemplates construction of two pick up dams across these two streams, an inter-connecting channel and a diversion tunnel. Waters from these two streams will be diverted to Supa reservoir in the adjacent Kalinadi basin for power generation to the extent of 100 MW in the existing and proposed power houses in Kali valley.

Detailed project report for the scheme was furnished to CEA/Central Water Commission in July, 1985 and the comments of various Directorates have also been received.

Since Supa reservoir has surplus capacity, this scheme is very attractive. However, the Union Government has not taken any decision on it.

I request the Government of India to give its final decision immediately.

[Translation]

(iv) Need for early completion of Ganga Barrage in Kanpur to overcome the drinking water problem

SHRI KESHARI LAL (Ghatampur) Mr. Chairman, Sir, the population of Kanpur

district is more than 40 lakh and there is a perpetual scarcity of drinking water in both the urban and the rural districts thereof. This problem acquires serious dimensions during Summer and the common man is confronted with many hardships. The urban drinking water problem can't be overcome unless and until the Ganga Barrage is constructed in Kanpur. The expenditure on this Barrage will go on increasing in proportion to the delay made to complete it. The problem of rural Kanpur is no less serious. The ponds and wells get dried during summer and people have to travel long distances to fetch water for themselves and their cattle.

Hence, I would like to request the Government to go ahead with the construction of the Ganga Barrage as soon as possible so as to complete it within the specified period of time so that a permanent solution to the urban drinking water problem is made. To overcome the problem of drinking water in rural Kanpur, there is the need for a thorough and indepth survey of the drought affected areas and subsequently installation of more deep tubewells capable of providing water round the year.

(v) Need to enact a law to prevent noise pollution in the country

SHRI RAJ MANGAL MISHRA (Gopalganj): Mr. Chairman, Sir, the problem of noise pollution has acquired serious dimensions throughout the country but the Government seems to pay no heed to it as yet. The illegal playing of records etc. by using loudspeakers on the occasions of marriage or any other ceremony tantamounts to troubling the public. One who resents this illegal act is pacified by saying that, this is an amusement for 2-3 days only and the noise pollution registers an unchecked increase that way. Our liberal policies and ineffective preventive laws on this count have indirectly helped to add to this problem of pollution. Consequently, the number of handicapped (deaf) has increased considerably besides affecting adversely the common man's sense of hearing. You can easily come across the gravity of the situation if only a survey of the